

With regard to the revision of pay scale for the category of Projectionists both the Ministry of Health and Family Welfare and the Ministry of Finance were consulted. While the Ministry of Health and Family Welfare agreed to have the matter examined on the basis of qualifications, experience duties and responsibilities attached to the post, the Ministry of Finance have expressed the view that since the Projectionists on Railways were in the lower pre-revised scale of Rs. 110—180 only corresponding revised scale of Rs. 260—400 as recommended by the Tihrd Pay Commission could be allowed. However, the matter will again be referred to these Ministries for further consideration.

In regard to the category of Field Workers, the case is under consideration.

PAPERS LAID ON THE TABLE

I. Annual Report and Accounts for the year ended the 31st August, 1977 of the Cochin Refineries Limited and related Papers

II. Government Resolution regarding Constitution of an Advisory Committee on Chemicals and Fertilizers and related Papers

III. Government Resolution constituting a Committee to advise on the supply and distribution of Petroleum Product

पेट्रोलियम तथा रसायन और उर्वरक मंत्रालय से राज्य मंत्री (श्री जनेश्वर मिश्र) : श्रीमन्, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

I. कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (i) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—

(i) 31 अगस्त, 1977 को समाप्त हुए वर्ष के लिए कोचीन

रिफाइनरीज लिमिटेड का पन्द्रहवां वार्षिक प्रतिवेदन और लेखे, लेखों पर लेखा परीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखा परीक्षक की टिप्पणियाँ सहित ।

(ii) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-2165/78 for (i) and (ii).]

II. रसायन और उर्वरक सम्बन्धी सलाहकार समिति के गठन के संबंध में सरकारी संकल्प सं० एल-16013/4/78-सी०ए० II डस्क दिनांक 10 अप्रैल, 1978 की एक प्रति (अंग्रेजी तथा हिन्दी में), उस पर विवरण सहित । [Placed in Library. See No. LT-2063/78].

III. पेट्रोलियम उत्पादों की सप्लाई और वितरण के संबंध में सलाह देने के लिए एक समिति का गठन करने वाले सरकारी संकल्प सं० क्यू-30021/8/78-डिस्ट०, दिनांक 28 अप्रैल, 1978 की एक प्रति (अंग्रेजी तथा हिन्दी में) [Placed in Library. See No. LT-2367/78].

I. The Kerosene (Fixation Ceiling Prices) Amendment Order, 1978

II. The light Diesel Oil (Fixation of Ceiling Prices) Amendment Order 1978

III. The Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1978

श्री जनेश्वर मिश्र : मैं आपकी अनुमति से आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के